

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-87(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018**

**NAME OF THE COMPANY: Inland World Logistics Pvt. Ltd. Vs. Integrated  
Caps Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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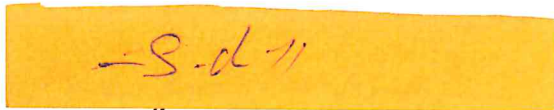
	<b>For the Petitioner:</b>	Mr. Pankaj Jain, Advocate		
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	<b>For the Respondent:</b>	None		
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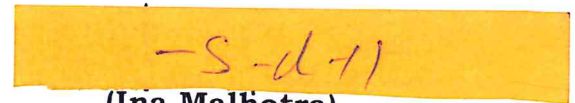
**ORDER**

Ld. Counsel for the Petitioner prays for further time to take steps in terms of the previous order.

Let the same be taken returnable on 16<sup>th</sup> February, 2018. Affidavit of service be filed.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**